

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Dated: 22 FEB 1994

APPLICATION NO(s) 828 of 1993

APPLICANTS: Hanumantharayappa
and Others.

RESPONDENTS: Secretary, M/o. Defence,
New Delhi and Others.

TO.

1. Sri.A.S.Natarajan, Advocate, No.25,
4th-B-Street, Chandni Chowk Road Cross,
Shivajinagar Bustand, Behind: St. Mary's Church,
Bangalore-51.
2. The Commandant, 515, Army Base Workshop,
Ulsoor, Bangalore-8.
3. Sri.M.S.Padmarajaiah, CGSC, High Court Bldg,
Bangalore-1.

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

-XXX-

Please find enclosed herewith a copy of the
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal
in the above mentioned application(s) on 09-02-1994.

Issued
23/2/94

Se Shanthi 23/2
F/ DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

OK

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

O.A.NO.828/93

WEDNESDAY THIS THE NINETH DAY OF FEBRUARY 1994

Shri Justice P.K. Shyamsundar ... Vice-Chairman

Shri T.V. Ramanan ... Member [A]

1. Hanumantharayappa
Token No.2687,

Tradesman,
515, Army Base Workshop,
Ulsoor,
Bangalore-8.
2. S. Baharath Mani,
Token No.2673,

Tradesman,
515, Army Base Workshop,
Ulsoor,
Bangalore-8.
3. S. Raja,
Token No.2674,
Tradesman,
515, Army Base Workshop,
Ulsoor,
Bangalore-8.
4. R. Karthikeyan,
Token No.2686,
Tradesman,
515, Army Base Workshop,
Ulsoor,
Bangalore-8.
5. M.R. Balakrishnan,
Token No.2672,
Tradesman,
515, Army Base Workshop,
Ulsoor,
Bangalore-8.
6. Mukunda,
Token No.2681,
Tradesman,
515, Army Base Workshop,
Ulsoor,
Bangalore-8.
7. Sundaresh,
Token No.2689,
Tradesman,
515, Army Base Workshop,
Ulsoor,
Bangalore-8.



8. K. Francis Alexander,
Token No.2677,
Tradesman,
515, Army Base Workshop,
Ulsoor,
Bangalore-8.

Applicants

[By Advocate Shri A.S. Natarajan]

v.

1. The Secretary,
Ministry of Defence,
Government of India,
New Delhi.
2. The Director General,
E.M.E. Civil,
Army Headquarters,
DHQ PO New Delhi.
3. The Commander,
Takaniki Group Avidut aur
Yantrik Ingiyari Mukhyalaya,
Head Quarters Technical Group
[EME] Delhi Cantt.10.
4. The Commandant,
515, Army Base Workshop,
Ulsoor,
Bangalore-8.

Respondents

[By Advocate Shri M.S. Padmarajaiah ...
Senior Central Government Standing Counsel]

O R D E R

By Shri Justice P.K. Shyamsundar, Vice-Chairman:

1. Heard both sides. We now find that the promotion sought for by the applicant has since been granted and that probably should satisfy them. But, however, counsel for the applicants submitted that they have not been paid the pay in the higher scale from the date of their promotion. That is a different issue and they should raise it afresh with the administration. With these observations this application stands disposed off.

2. The learned Standing Counsel now tells us that even the promotions granted to the applicants has since been revoked but the applicants counsel says he does not know of this development. This is again a matter which the applicants have to sort out with the department.

Sd-

MEMBER [A]

Sd-

Y VICE-CHAIRMAN



TRUE COPY

Se Shanthi 28/2
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE